

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

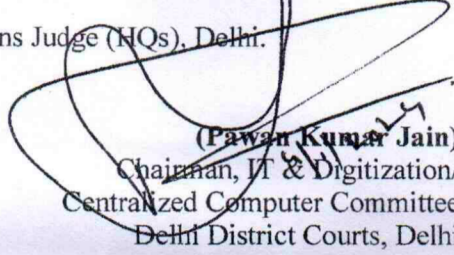
CIRCULAR

All the Judicial Officers holding courts are hereby informed that designation-based official email IDs of all the functional courts have been created under ddc.nic.in domain. The necessary training w.r.t activation and use of official email ID has already been imparted to all concerned by the Computer Branch of respective court complex.

It has been noticed that most of the courts are still using private domain email IDs like Gmail.com/Hotmail.com etc. for official communication and are reflecting on the website of Delhi District Courts even after activation of official email IDs during training session.

Considering the above, all the Judicial Officers holding courts are requested to direct the staff posted in the respective court to stop the use of private domain mail ids immediately and to exclusively use designation based Official/Govt. email ID for all official communications and to get the same updated on the official website latest by 6th January, 2024 positively failing which, the Computer Branch of respective district will replace the private email IDs with designation based official email IDs. In case of any query/difficulty w.r.t use/functioning of official email, the Computer Branch of respective court complex may be contacted.

This issues with the approval of Ld. Principal District & Sessions Judge (HQs), Delhi.


(Pawan Kumar Jain)
Chairman, IT & Digitization/
Centralized Computer Committee
Delhi District Courts, Delhi

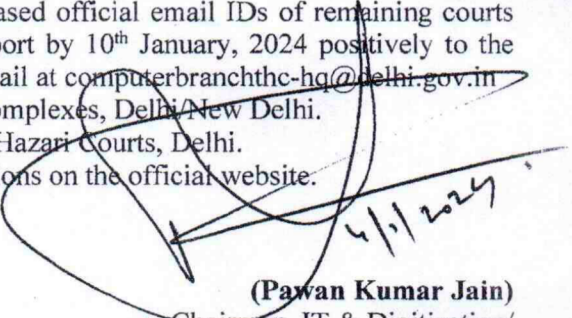
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Ref. NO./Comp./e-Mail/THC/2024

04 JAN 2024
Dated

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges of all districts (except Central and West District) for information and with a request to convey the directions to all the courts functioning in the respective district/court complex for compliance.
2. Ld. Registrar, Hon'ble High Court of Delhi, New Delhi.
3. Ld. Joint Registrar (Judicial)/Central Project Coordinator (CPC), Hon'ble High Court of Delhi.
4. All Judicial Officers holding courts functioning in Central and West District, Tis Hazari Courts Complex, Delhi.
5. AOJ/Branch In-Charge (Computers) of respective district/court complex with a direction to replace the private email ids of all the courts with designation based official email IDs of remaining courts after 6th January, 2024 and to submit the compliance report by 10th January, 2024 positively to the Computer Branch, Tis Hazari Courts Complex through email at computerbranchthc-hq@delhi.gov.in
6. The Officer In-Charge (Computers) of all districts/court complexes, Delhi/New Delhi.
7. The Branch In-Charge, IT Cell, Delhi District Courts, Tis Hazari Courts, Delhi.
8. Dealing Official, Website Committee to comply the directions on the official website.
9. Dealing Officials, LAYERS.


(Pawan Kumar Jain)
Chairman, IT & Digitization/
Centralized Computer Committee
Delhi District Courts, Delhi